

(3) 14  
BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No. 317/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> September 2017, 10.30 A.M

Name of the Company	Sunil Beriwal -Vs- Satyalaxmi Tradelink Pvt Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

SHADAB SHABIBUL  
ABDAST, Adv

operator and  
Creditor

14/9/17

ORDER

Ld. Counsel for the petitioner filed affidavit of service, which may be taken on record. Petitioner is directed to comply with the provisions of Section 9(3)(b) and (c) of the Insolvency & Bankruptcy Code, 2016 and file supplementary affidavit to that effect.

List the matter on 23/10/2017.

*ss*  
(Jinan K.R.)  
Member (J)

*ss*  
(Vijai Pratap Singh)  
Member (J)